

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
12-09-2023 AT 10:30 AM

IA (CA) 154/2023 & Cont. A 13/2023 in CP No. 39/241/HDB/2022
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Koneri Gandhi

...Petitioner

VS

NRI Power& Infra Corporation Pvt Ltd

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

In view of the order of the Principal Bench dated 04.08.2023 transferring this matter to Court-II, this matter has to be heard along with the connected matter pending before the Court-II. Hence, the registry is directed to send the records of this case to Court-II, forthwith and report compliance to this bench.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)